

CBI Case No. 114/2019
CBI Vs. Narayan Diwakar & Ors.
(Shri Sanmati CGHS)

28.09.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-1 and Amicus Curiae
for A-2

Sh. Bhavtosh Sharma, Ld. Counsel for accused A-3, 4, 5 and 6

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.10.2020.

**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.09.28
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
28.09.2020

28.09.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-8 and A-12
Sh. R.S. Ahuja, Ld. Counsel for accused A-1, A-3, A-6 and A-13
Sh. Anindya Malhotra, Ld. Counsel for accused A-11

None for other accused persons.

This case has been taken up through video conferencing via Cisco
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Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
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Put up for same purpose on 28.10.2020.

**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.09.28 11:03:33
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
28.09.2020

CBI Case No. 118/2019
CBI Vs. Narayan Diwakar & Ors.
(Chanakya CGHS)

28.09.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-1 and A-3
Sh. R.S. Ahuja, Ld. Counsel for accused A-9 and A-11
Sh. Anil Kumar, Ld. Counsel for accused A-5 and A-7
Sh. Raghav Mendiratta, Ld. Counsel for accused R.K. Bajaj

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.10.2020.

**SANJAY
BANSAL**

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Date: 2020.09.28
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
28.09.2020

CBI Case No. 243/2019
CBI Vs. Vishwanath Aggarwal & Ors.
(Shri Narayan CGHS)

28.09.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-1, A-2, A-3, A-6, A-9
and Amicus Curie for A-5

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.10.2020.

**SANJAY
BANSAL**

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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADDC, New Delhi.
28.09.2020

CBI Case No. 111/2019
CBI Vs. Narayan Diwakar & Ors.
(Delhi Galla Shramjeevi CGHS)

28.09.2020

Present: Sh. Kapil Munda, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-4
Sh. R.S. Ahuja, Ld. Counsel for accused A-7 and A-8
Sh. Anil Kumar, Ld. Counsel for accused A-5

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.10.2020.

**SANJAY
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
28.09.2020